

if so, whether it is also a fact that the service as a part-time lecturer or as temporary lecturer or as assistant lecturer is counted towards seniority, against all canons of justice and legality in this scheme for promotion?

PROF. NURUL HASAN: I cannot answer the question of the hon. Member off hand, but as far as my memory goes, I do not think that the question to which the hon. Member makes a reference pertains to this particular scheme. It was in relation to a question of determining seniority and the application of the other scheme of 25 per cent promotion to the senior scale. But if there is any representation which is received by the UGC, I have no doubt that the commission will consider it and give it due weight.

MR. SPEAKER: Next question No. 194.

SHRI SOMCHAND SOLANKI: May I request that Question 198 also may be taken up along with this?

MR. SPEAKER: The two questions have only very remote connection. Anyhow, since the hon. Member wants it, I do not object to it. The two questions may be answered together.

Banning movement of wheat from Gujarat

*194. SHRI BHOLA MANJHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Gujarat, Government has urged the Centre to ban the movement of wheat from the States as the crop in the State matures early and starts arriving in the market by the end of February, and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) Government of India's concurrence in the proposal made by the Government of Gujarat to ban the export of wheat has already been conveyed.

Allotment of Foodgrains to Gujarat according to population

*198. SHRI SOMCHAND SOLANKI: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of shortfall in foodgrains production of Gujarat State in 1972-73 as compared to the other States of the country;

(b) what is the requirement of foodgrains of different States according to the States' population; and

(c) how much foodgrains was allotted to Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). A statement is laid on the Table of the Sabha.

Statement

(a) Firm estimates of production of foodgrains for 1972-73 in respect of all States including Gujarat would be available sometime in July-August, 1973. Preliminary reports received from the State Governments including Gujarat show a shortfall in the production of kharif foodgrains.

(b) Requirement of foodgrains of different States depends on a number of variable factors such as levels of income, availability of foodgrains and other substitutable food stuffs, their comparative prices, population growth and extent of urbanisation etc. In the absence of scientific data on the various factors influencing foodgrains consumption and also non-availability of data on foodgrains production in 1972-73, it is not possible to frame a precise estimate of requirement of different States.

(c) The total quantities of foodgrains supplied from Central Pool to Gujarat State during 1972 and January 1973 were 313.0 thousand tonnes and 56.5 thousand tonnes respectively. The total quantities of foodgrains allotted to Gujarat for both February and March, 1973 are 120.3 thousand tonnes.

श्री भोला नाथी : भारत सरकार की सहमति भेजने के बाद क्या गुजरात सरकार ने कोई कार्यवाही की है ।

SHRI ANNASAHEB P. SHINDE: The Gujarat Government has taken the necessary steps to ban the movement of wheat after our concurrence.

SHRI SOMCHAND SOLANKI: In Gujarat, 11,000 villages are affected by drought out of 18,000 villages. If we take the population of a village at 500, you are allotting less than 500 gms. to each. In January, you allotted only 57,000 tonnes of wheat, bajra and rice while according to the Gujarat Government, the requirement is more than 1,00,000 tonnes of foodgrains per month. Now the situation is worsening; people are starving and dying for want of foodgrains. I want to know whether the Government is allotting according to the requirements of the Gujarat Government the full quantum asked for.

SHRI ANNASAHEB P. SHINDE: The Government of India are constantly in touch with the State Government. We do make assessments from time to time. We are trying to meet the reasonable requirements of the Gujarat Government. The Gujarat Chief Minister and Food Minister are constantly in touch with us. We are doing our level best to meet their food requirements.

SHRI SOMCHAND SOLANKI: The Minister has said that the Central Government is doing his level best.

But people are dying and unless a solution is found to the Narbada dispute, in future also the people of Gujarat will suffer from drought and from floods by different rivers. I want to know whether they are going to solve the Narbada dispute or not. Moreover, you have the *garibi hatao* programme. It is a double-loaded gun. From the front, people are killed and from the backside you will be killed politically. I warn the Government that if you do not solve the problem of the want of foodgrains according to the requirements of the Gujarat people, there will be great agitation of a kind never seen before . . .

MR. SPEAKER: No, no. He has asked the question.

SHRI ANNASAHEB P. SHINDE: As far foodgrains, I have already replied. As for the Narbada project, a separate question may be addressed to the Minister of Irrigation and Power.

SHRI B. V. NAIK: How much is the element of subsidy contained in these centrally-supplied foodgrains? How much of this indirect benefit goes to each State?

SHRI ANNASAHEB P. SHINDE: Obviously, there is a considerable element of subsidy involved in the distribution, mainly in wheat and partly in rice. State-wise calculations, of course, will have to be made. It is well known that we purchase wheat at Rs. 76 and give at Rs. 78 to all State Governments. There is a considerable element of subsidy involved in wheat and coarse grains; in rice the element of subsidy is small.

श्री हुकम चन्द कठवाय : मैं यह जानना चाहता हूँ कि माननीय मंत्री महोदय से कि गुजरात सरकार को अपने राज्य में कितना अनाज मिलने की संभावना है और आप से कितना अनाज उन्होंने मांगा था ? उस में कितना आप ने दिया है और क्या जो दिया है उस से उन की आवश्यकता पूरी हो जायेगी?

SHRI ANNASAHEB P. SHINDE:
 "The State Government has been asking much larger quantities from time to time. I do not think there has been any failure on their part to ask for more foodgrains from us. But we make objective assessments of the requirements of various State Governments, and depending upon availability in the central pool and requirements of heavily deficit States, we make allotments to State Governments including the Gujarat Government.

WRITTEN ANSWERS TO
 QUESTIONS

अभाव को दूर करने हेतु खाद्यान्न आयात करने के बारे में विदेशों के साथ बातचीत

* 182. श्री जगन्नाथ राव जोशी :
 श्री त्रिदिब चौधरी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश में खाद्यान्न का अभाव है ;

(ख) यदि हां, तो देशवार कितना खाद्यान्न आयात करने का विचार है; और

(ग) उन देशों के नाम क्या हैं जिनके साथ खाद्यान्न के आयात के बारे में बातचीत की गई है और बातचीत का क्या परिणाम निकला है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णा-साहिब पी० शिन्दे) (क) मौजूदा मूल्यांकन के आधार पर पिछले वर्ष की तुलना में इस वर्ष के दौरान देश में खाद्यान्नों की कुल उपलब्धता में मामूली कमी हो सकती है ।

(ख) और (ग). एक विवरण सभा पटल पर रखा जाता है ।

विवरण

विदेशों से वाणिज्यिक आधार पर 20 लाख मीटरी टन खाद्यान्न खरीदने का विचार है । इसमें से लगभग 15 लाख मीटरी टन खाद्यान्न खरीदे जा चुके हैं जोकि इस प्रकार है :—

	लाख मीटरी टन
अर्जेंटायिन	2. 16
कनाडा	4. 68
संयुक्त राज्य अमेरिका	8. 14
कुल	14. 98

कलकत्ता में हुए 'ग्राल इंडिया ट्रेड यूनियन कांग्रेस' (अखिल भारतीय मजदूर संघ कांग्रेस) के सम्मेलन में 'राशनिंग' व्यवस्था के संबंध में पारित किया गया प्रस्ताव

* 184. श्री रामावतार शास्त्री :
 श्री बी० के० दासचौधरी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 30 जनवरी से 4 फरवरी तक कलकत्ता में 'ग्राल इंडिया ट्रेड यूनियन कांग्रेस' का 29 वां सम्मेलन आयोजित किया गया था ;

(ख) यदि हां, तो क्या सरकार का ध्यान उसमें पारित शहरों एवं आद्योगिक क्षेत्रों में राशनिंग व्यवस्था चालू करने सम्बन्धी प्रस्ताव की ओर आकृष्ट किया गया है; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?